

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF MARCH, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.26
CIVIL SUITS (COMM)	2801	120	58	2863
CIVIL ORIGINAL (COMM-IPD-TM)	1035	44	9	1070
CIVIL ORIGINAL (COMM-IPD-CR)	192	6	5	193
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	165	11	18	158
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	132	7	9	130
CIVIL APPEAL (COMM-IPD-CR)	18	0	0	18
CIVIL ORIGINAL (COMM-IPD-PAT)	57	3	1	59
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4401	191	100	4492

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.26
CIVIL SUITS (COMM)	1449	12	19	1442
ORIGINAL MISC. PET. (I) (COMM)	248	54	40	262
ORIGINAL MISC. PET. (T) (COMM)	46	12	7	51
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	22	1	1	22
ORIGINAL MISC. PET. (COMM)	2597	46	31	2612
ORIGINAL MISC. PET. (ENF.) (COMM)	1016	30	12	1034
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	1	45
ARBITRATION APPEAL (COMM)	63	1	2	62
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	66	78	58	86
COUNTER CLAIMS (COMM)	178	4	3	179
CIVIL SUITS (COMM) (INFRA)	1	1	0	2
TOTAL	5732	239	174	5797